

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 10 OF 2016 &
IA NO. 15 OF 2016**

Dated : 02nd May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

The Chairman, Himachal Pradesh State Electricity Board Ltd.Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajputohit

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Abiha Zaidi
Mr. Rajiv Parwal
Mr. Ashok Rajan for R-2

ORDER

Learned counsel for the appellant seeks ten days time to file rejoinder. He may file the same on or before 12.05.2016 after serving copy on the other side.

List the matter on **30/05/2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**